

THE HIGH COURT OF MEGHALAYA
SHILLONG

RESULT FOR THE POST OF COOK

No.HCM.II/206/Rect./2018/

Dated, Shillong the 4th Sept., 2019

On the basis of the Trade Test and Personal Interview held on 31st August, 2019 for the post of Cook in the High Court of Meghalaya, none is selected.

By Order,


REGISTRAR GENERAL

Memo No.HCM.II/206/Rect./2018/147A Dated, Shillong the 4th Sept., 2019
Copy to:

1. The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong, for information of his lordship.
2. The Private Secretary to Hon'ble Mr. Justice H.S. Thangkhiew, Judge, High Court of Meghalaya, Shillong, for information of his lordship.
3. The Registrar, High Court of Meghalaya, Shillong, for information.
4. The i/c Establishment Section, High Court of Meghalaya, Shillong, for information and necessary action.
- ✓ 5. The System Analyst, High Court of Meghalaya, Shillong, for uploading the same on the Official Website.
6. The Accountant-cum-Cashier, High Court of Meghalaya, Shillong.
7. Notice Board.
8. Office file.


REGISTRAR GENERAL